

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No.380 of 2016 &  
Appeal No. 174 of 2016**

**Dated: 18<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gujarat Gas Ltd. .... Appellant(s)  
Saint Gobain Pvt. Ltd. & Anr. .... Respondent(s)**

**Versus**

Counsel for the Appellant(s) : Ms. Sumiti Yadav  
Ms. Preksha Dugar

Counsel for the Respondent(s) : Ms. Rimali Batra  
Ms. Iti Agarwal for R.1

Ms. Aparna Vohra for R.2

**ORDER**

It is represented that I.A. No. 380 of 2016 (Appl. for stay) may be heard along with the main appeal.

List the main appeal along with I.A. No. 380 of 2016 on **09.12.2016**. In the meantime, pleadings be completed.

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vg